NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1360/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Interscape

V/s.

Sahara Hospitality Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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ORDER

C.P. 1360/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- A Schedule of Repayment is placed on record. Through a correspondence made by email the Parties have agreed to settle the matter. Accordingly the Payment Schedule is as under:-

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M/s. INTERSCAPE - REPAYMENT SCHEDULE				
Date	Outstanding Rs.	Proposed Repayment Rs.	Balance Rs.	
11/10/2017	17,871,391.00	1,000,000.00	16,871,391.00	
20/11/2017	17,871,391.00	3,000,000.00	13,871,391.00	
20/12/2017	13,871,391.00	3,000,000.00	10,871,391.00	
20/01/2018	10,871,391.00	3,000,000.00	7,871,391.00	
20/02/2018	7,871,391.00	3,000,000.00	4,871,391.00	
20/03/2018	4,871,391.00	3,000,000.00	1,871,391.00	
20/04/2018	1,871,391.00	1,871,391.00	0.00	

Date	Outstanding Rs.	Proposed Repayment Rs.	Balance Rs.
11/10/2017	1,78,71,391.00	10,00,000.00	16,871,391.00
01/11/2017	17,871,391.00	30,00,000.00	13,871,391.00
01/12/2017	13,871,391.00	30,00,000.00	10,871,391.00
01/01/2018	10,871,391.00	30,00,000.00	7,871,391.00
01/02/2018	7,871,391.00	30,00,000.00	4,871,391.00
01/03/2018	4,871,391.00	18,71,391.00	1,871,391.00
31/03/2018	1,871,391.00	1,871,391.00	0.00

- On perusal it appears that by 20.12.2017 the debtor undertakes to make the payment of Rupees Seventy Lakhs to the Petitioner/Creditor. Therefore, in the fitness of circumstances to review, the matter is listed for hearing on 22.12.2017.
- In the Court the Post Dated Cheques are also handed over to the Learned Counsel of the Petitioner/Creditor. The photocopies of the cheques to be placed on record.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017. Sd/-

M.K. Shrawat Member (Judicial)

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